

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). No, sir. Government of Orissa were advised to furnish details as required by the Ministry of Environment and forests for clearance of beach resort projects in Puri-Konark stretch from the environmental angle. The State Government have not furnished the details so far.

Setting up of Port Based Steel Plant at Paradeep

9472. SHRI GOPI NATH GAJAPATHI:
SHRISARJUPRASAD SAROJ:
SHRI SURYA NARAYAN YADAV:
SHRI B.N. REDDY:
SHRIMATI GEETA MUKHERJEE:
SHRI LOKANATH CHOUDHURY:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to set up a port based steel plant at Paradeep in Orissa with South Korean assistance during the Eighth Five Year Plan;

(b) if so, whether the feasibility report has been prepared and if so, the estimated cost of the plant;

(c) whether Government have a proposal to make it a export oriented plant; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). Government of India have not received any

proposal to set up a port based steel plant at Paradeep in Orissa with South Korean Assistance. However, it is understood that the Government of Orissa have been looking into the possibility of such a steel plant. No feasibility report has yet been prepared.

(c) and (d). Do not arise.

Exploitation of Chrome ore in Orissa

9473. SHRI GOPI NATH GAJAPATHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the approximate quantum of chrome ore available in Orissa;

(b) the area where the chrome ore is mostly deposited; and

(c) the steps taken by Government for the proper exploitation of chrome ore available in the State?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) According to the latest available estimates, the total geological resources of chromite in Orissa are about 183 million tonnes.

(b) Sukinda Nuasahi Belt has the largest chrome ore deposits in Orissa.

(c) Substantial capacity for manufacturing of ferro/charge chrome has been created in the country to enable economic exploitation of the ore in the State.

Ban on Export of Chrome Ore

9474. SHRI GOPI NATH GAJAPATHI:
SHRISARJUPRASAD SAROJ:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have imposed ban on the export of chrome ore;

(b) if so, the date from which the ban has been imposed; and

(c) the details of instruction given to the State Government of Orissa in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) and (b). There is no ban on export of (i) chrome ore lumps with Cr_2O_3 not exceeding 38 per cent and (ii) low silica friable fine ore with Cr_2O_3 not exceeding 52 per cent and silica exceeding 4 per cent through MMTC. This policy is effective from 1.4.1990.

(c) No instruction has been given to the State Government of Orissa in regard to the ban on export of Chrome Ore.

Imports and Exports in MMTC

9475. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of COMMERCE be pleased to state:

(a) the value of goods imported and exported by the Minerals and Metals Trading Corporation of India (MMTC) Limited during last three years;

(b) whether private agencies were assigned the work of imports and exports and if so, the reasons therefor;

(c) whether any cases of bungling by these agencies has come to the notice of Government; and

(d) if so, the details thereof and action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The value of goods imported and exported by Minerals and Metals Trading Corporation of India Limited during the last three years is as under:

(Value in Rs. crores)

	1987-88	1988-89	1989-90 (Prov.)
1	2	3	4
Exports	728.4	872.6	1081.0
Imports	1524.8	2245.4	3409.1

(b) MMTC does not assign its import and export work to private agents.

(c) and (d). Do not arise.

[Translation]

Compensation to Accidents Affected Persons

9476. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of persons killed and injured in accidents in the Steel and Mines industry during the last three years separately and the amount of compensation given to them;

(b) the number of the dependents of those killed in accidents to whom employment has been provided on compassionate grounds and the number of such cases